GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 5643 TO BE ANSWERED ON 06.04.2022

KERALA RAIL DEVELOPMENT CORPORATION LIMITED

5643. SHRI V. K. SREEKANDAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Kerala Rail Development Corporation Limited (KRDCL) has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land across all the existing railway network and affected railway assets for the detailed examination of the project;
- (b) if so, the details thereof;
- (c) whether the Railways has examined the said details provided by KRDCL; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) Kerala Rail Development Corporation Limited (KRDCL) has submitted Detailed Project Report (DPR) of Semi High Speed Rail Project to the Ministry of Railways for approval. Sufficient details for technical feasibility are not available in the DPR. Therefore, KRDCL has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land, crossings over existing railway network, duly depicting affected railway asset through Zonal Railway after site verification for detailed examination of the project and to arrive at conclusion about feasibility of project. Details are being firmed up jointly by Southern Railway and KRDCL.
